

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2731
ANSWERED ON:10.05.2006
FRAUD CASES IN POST OFFICES
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of cases of fraud and fraudulent withdrawal from the post-offices during the last two years, State-wise;
- (b) the amount of money lost therein;
- (c) the number of officers and employees alongwith their names, found involved in these cases;
- (d) the details of the action taken against them; and
- (e) the steps being taken to prevent such fraudulent withdrawals from the post-offices in future?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

- (a) to (c) The details of cases of fraud and fraudulent withdrawal from the post-offices during the last two years, amount of money involved therein and number of officers and employees with their names are given in the Annexure.
- (d) Suitable departmental action against the officers and employees found involved has been taken. One hundred eighty five (185) officials have been placed under suspension/put off duty. Ninety nine (99) officials were either removed or dismissed from service while six (6) were compulsorily retired. Punishment of recovery was imposed on seventy four (74) officials while other minor punishments were awarded to fifty nine (59) officials. In other cases suitable departmental action is under process. Cases were reported to the police also where required.
- (e) Instructions for following the prescribed procedure/rules by the staff concerned have been issued from time to time to avert the chances of fraud. Besides, supervisory staff and various checking squads formed at different levels have also been instructed to keep vigilant watch over the working of the staff.